

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF POSTS**

**LOK SABHA
UNSTARRED QUESTION NO. 1411
TO BE ANSWERED ON 27TH DECEMBER, 2017**

COMPASSIONATE APPOINTMENT

1411. SHRI SUSHIL KUMAR SINGH:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether any survey has been conducted by the Government on ongoing and pending cases for compassionate appointment in Postal and Communication Departments in the country;
- (b) if so, the details thereof;
- (c) whether the Government is aware of cases of poor dependents for compassionate appointment turned down due to anomalies in appointment process; and
- (d) if so, the details thereof and the action taken by the Government in this regard?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS &
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI MANOJ SINHA)**

- (a) No Madam.
- (b) Question does not arise in view of (a) above.
- (c) & (d) For ensuring that the process of compassionate appointments in Postal and Communication Departments are carried out without any anomalies such cases are considered in accordance with the instructions of the nodal department i.e. Department of Personnel & Training and internal guidelines framed for the purpose. The number of compassionate appointments is restricted to only 5% of vacancies earmarked for direct recruitment every year. The Compassionate appointment cases are considered taking into account the indigent condition of the family like total number of dependents, minor children, marriage of daughter, movable & immovable property, financial condition and other relevant factors and the most deserving applicants for compassionate appointment are recommended.
